

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 446/GT/2020

Subject : Petition for approval of tariff for the period 2019-24 in respect of MTPS Stage-II (390 MW)

Petitioner : Kanti Bijlee Utpadan Nigam Limited

Respondents : BSPHCL and Others

Date of Hearing : **13.6.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member

Parties Present : Shri Karthikeyan Murugan, Advocate, KBUNL
Shri AS Pandey, KBUNL
Shri Saurav Lalhal, KBUNL
Shri Prashant Chaturvedi, KBUNL
Ms. Chandni Ghatak, Advocate, Bihar Discoms

Record of Proceedings

Since the order in the Petition (which was reserved on 6.2.2024) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. At the outset, the learned counsel for the parties submitted that since the pleadings and arguments have been completed, the Commission may reserve its order in the petition.
3. Based on the consent of the parties, the Commission reserved its order in the petition.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

